

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 237
CP-157/73(4)/ND/2020

IN THE MATTER OF:

M/s. Electrotherm (India) Limited ... Applicant/Petitioner

Versus

M/s. ET Infra Developers Private Limited ... Respondent

Under Section: 241/242 & 244

Order delivered on 09.07.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

None

ORDER

Renotify on 18.08.2021.



**(T.S SINGH)
COURT OFFICER**